

POST OFFER ADVERTISEMENT
EVEREST ORGANICS LIMITED

Registered Office: Aroor Village, Sadasivapet Mandal, Medak,Telangana– 502291;
Tel. No.: +91-8455250084; +91-40-40040783; Fax. No.: +91-8455-250114;
Open Offer for acquisition of 2,080,000 Equity Shares from shareholders of the
Target Company by
Dr. Sri Kakarlapudi Srihari Raju(“Acquirer 1”) and
Veerat Finance & Investment Limited (“Acquirer 2”)

This Post Offer Advertisement is being issued by **Corporate Professionals Capital Private Limited**, for and on behalf of **Dr. Sri Kakarlapudi Srihari Raju** (hereinafter referred to as “**Acquirer 1**”) and **Veerat Finance & Investment Limited** (hereinafter referred to as “**Acquirer 2**”) (hereinafter collectively referred to as “**Acquirers**”) in compliance with Regulation 18(12) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011. The Detailed Public Statement with respect to the aforementioned offer was made on August 05, 2016, Friday in Business Standard (English) (All Editions), Business Standard (Hindi) (All Editions), Janatha (Telugu) (Hyderabad Edition) and Mahanayak (Marathi) (Mumbai Edition).

1.	Name of the Target Company	Everest Organics Limited		
2.	Name of the Acquirers	Dr. Sri Kakarlapudi Srihari Raju and Veerat Finance & Investment Limited		
3.	Name of the Manager to the Offer	Corporate Professionals Capital Private Limited		
4.	Name of the Registrar to the Offer	Cameo Corporate Services Limited		
5.	Offer Details			
a.	Date of Opening of the Offer	October 21, 2016, Friday		
b.	Date of Closure of the Offer	November 04, 2016, Friday		
6.	Date of Payment of Consideration	November 11, 2016, Friday		
7.	Details of Acquisition			
Sl. No.	Particulars	Proposed in the Offer Document	Actuals	
7.1	Offer Price	Rs. 18.00/- per equity share	Rs. 18.00/- per equity share	
7.2	Aggregate number of shares tendered	2,080,000 Equity Shares	280 Equity Shares	
7.3	Aggregate number of shares accepted	2,080,000 Equity Shares	180 Equity Shares	
7.4	Size of the Offer (Number of shares multiplied by offer price per share)	Rs. 37,440,000/-	Rs. 3,240/-	
7.5	Shareholding of Acquirers before Agreements / Public Announcement (No. & %)	733,500 Equity Shares (9.17%)*	733,500 Equity Shares (9.17%)*	
7.6	Shares Acquired by way of Agreements o Number o % of Fully Diluted Equity Share Capital	NA	NA	
7.7	Shares Acquired by way of Open Offer o Number o % of Fully Diluted Equity Share Capital	2,080,000 Equity Shares (26.00%)*	180 Equity Shares (0.00%)*	
7.8	Shares acquired after Detailed Public Statement o Number of shares acquired o Price of the shares acquired o % of the shares acquired	4,661,720 Equity Shares (58.27%)#	4,661,720 Equity Shares (58.27%)#	
7.9	Post offer share holding of Acquirers o Number o % of Fully Diluted Equity Share Capital	7,475,220 Equity Shares (93.44%)*	5,395,400 Equity Shares (67.44%)*	
7.10	Pre & Post offer shareholding of the Public	Pre offer	Post offer	Pre offer
	o Number	2,171,016	91,016	2,171,016
	o % of Fully Diluted Equity Share Capital	27.14*	1.14*	27.13*

Note:
(*) These percentages have been calculated on the expanded paid up equity share capital of the Target Company i.e. 8,000,000 (Eighty Lacs) Equity Shares of Rs. 10/- each.
(#) These shares also include 711,720 (Seven Lacs Eleven Thousand Seven Hundred and Twenty) warrants, which are convertible into equal number of Equity Shares.

Acquirers accept full responsibility for the information contained in this Post Offer Advertisement and also for the obligations under SEBI (Substantial Acquisition of Shares and Takeovers), 2011.
A copy of this Post Offer Advertisement will also be available on the SEBI website at www.sebi.gov.in; BSE website at www.bseindia.com, website of Manager to the Offer www.corporateprofessionals.com and at the Registered Office of the Target Company i.e. Aroor Village, Sadasivapet Mandal, Medak, Telangana– 502291.

Issued by
Manager to the Offer



Corporate Professionals

CORPORATE PROFESSIONALS CAPITAL PRIVATE LIMITED

D-28, South Extn. Part 1, New Delhi – 110049

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SEBI Regn. No: INM000011435

On behalf of Acquirers

Veerat Finance & Investment Limited

Sd/-
(Dr. Sri Kakarlapudi Srihari Raju)

(Authorised Signatory)

Place: New Delhi
Date : November 18, 2016

16cm x 34cm